

Annexure 6

Name of the Corporate Debtor: M/s Veracious Builders and Developers Private Limited

Date of commencement of liquidation:

17.01.2020

List of Stakeholders as on:

14.12.2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien or attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Laxmi Enterprises	12.02.2020	9,10,481	7,34,259	Unsecured	-	NA	-	0.10%	-	-	1,76,222	-	Claim to the extent of invoice value admitted
2	Hopewell Publicities	14.02.2020	8,44,785	5,88,700	Unsecured	-	NA	-	0.08%	-	-	2,56,085	-	
3	M/s Rock and Stones	14.02.2020	3,67,158	3,67,158	Unsecured	-	NA	-	0.05%	-	-	-	-	
4	Live Square	15.02.2020	2,15,940	2,15,940	Unsecured	-	NA	-	0.03%	-	-	-	-	
5	Veracious Vanivilas Flat Owners Association	16.02.2020	7,00,00,000	-	Unsecured	-	NA	-	0.00%	-	-	7,00,00,000	-	
Total			7,23,38,364	19,06,057		-		-	0.25%	-	-	7,04,32,307	-	

Note: The claim of Veracious Vanivilas Flat Owners Association has not been accepted for want of any documentation or particulars to verify any claim, for having no privity with the Corporate Debtor, and for documentation available with the Corporate Debtor revealing that all maintenance (towards which sums are allegedly claimed) are the responsibility of the said Association.